

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.157/BB/20 .17	-	For filing addl. Information required by Registry	252(3)	Bulbasaur Multi Solutions Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Vivek Hegde
9900898223

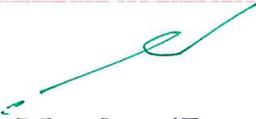
The petitioner.



ORDER

PCS for Petitioner Company is present. He has filed memo along with annexures. He is directed to file financial statement of the missing year in the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 07/02/2018.


Member (T)


Member (J)